

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(Fifth Lok Sabha)

THIRTY-FIRST REPORT

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-first Report.

2. The Committee met on the 27th August, 1973 for—

I. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Allocation of time to the Resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 31st August, 1973.

Classification and allocation of time to Bills.

3. The Members-in-charge of the Bills were invited to attend the sitting. Shri Vishwanath Pratap Singh attended.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolutions

5. The Members who had tabled the resolutions were invited to attend the sitting. None of them attended.

6. The Committee recommend the allocation of time as follows:—

- (1) Resolution regarding establishment of convention 2 hours
when Government should resign.
- (2) Resolution regarding working conditions of 2 hours
scientists and scientific workers.

Recommendations

7. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

NEW DELHI;
August 27, 1973.

Bhadra 5, 1895 (Saka).

G. G. SWELL,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill. No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Eradication of Poverty Scheme Bill, 1973 by Shri Yamuna Prasad Mandal	44 of 1973	B	2 hours
2	The Constitution (Amendment) Bill, 1973 (Insertion of new articles 125A and 221A) by Shri Madhu Limaye	52 of 1973	B	2 hours
3	The University Grants Commission (Amendment) Bill, 1973 (Insertion of new section 12B and amendment of section 14) by Shri Madhu Limaye	66 of 1973	B	2 hours
4	The Delimitation (Amendment) Bill, 1973 (Insertion of new section 9A) by Shri Madhu Limaye	67 of 1973	B	2 hours
5	The Code of Criminal Procedure (Amendment) Bill, 1973 (Omission of sections 107 and 109) by Shri Madhu Limaye	57 of 1973	B	2 hours
6	The Utilization of Land Adjoining Railway Track Bill, 1973 by Shri Vishwanath Pratap Singh	65 of 1973	B	2 hours
7	The Leprosy Control and Rehabilitation of Lepers Bill, 1973 by Shri Vishwanath Pratap Singh.	70 of 1973	B	2 hours